

V
SLP(Crl.)... 9036 OF 2002

ITEM No.5

Court No. 1

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Crl.M.P.9036

Petition(s) for Special Leave to Appeal(Crl.)...../2002

(From the judgement and order dated 11/04/2002 in LPA 212/02
of The HIGH COURT OF M.P AT JABALPUR)

STATE OF M.P. & ANR.

Petitioner (s)

VERSUS

SUBRATO BACHASPATI

Respondent (s)

(With Crl.M.P. No 9036/2002 for c/delay in filing SLP)
(With Office Report)

Date : 31/10/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)

Ms. Kamakshi S. Mehlwal,Adv.(N/P)

For Respondent (s)

UPON perusing the papers, the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Delay condoned.
Issue notice.
Tag on with SLP (Crl.) No. 3759/2002.

.SP1

(Vijay Kumar Sharma)
Court Master

(S.L. Goyal)
Asstt.Registrar